

Filing No. CrMP/8251/2020

Jainul Mian &Ors. Vs The State of Jharkhand

Advocate's Name- Munna Lal Yadav

With

**ABA 9258/2019; Hon'ble Mr. Justice Anil Kumar Choudhary**

Note:- Stamp reporting is done without connected H.C. File.

- 9.i) Age of deponent may be verified in affidavit.
- ii) Order date in Para4 may be verified.
- iii) Name of Hon'ble Mr. Justice may be stated in prayer portion.